

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH
J A I P U R.

O.A.No. 243/1994

Date of order: 8.1.1997

Jagdish Prasad & Ors. : Applicants

Vs.

Union of India & Ors. : Respondents

Mr. Shiv Kumar, counsel for the applicants
Mr. Manish Bhadari, counsel for respondents

CORAM:

HON'BLE SRI O.P.SHARMA, MEMBER (ADMINISTRATIVE)
HON'BLE SRI PATAN PRADASH, MEMBER (JUDICIAL)

O R D E R

(PER HON'BLE SRI O.P.SHARMA, MEMBER (ADMINISTRATIVE))

During the course of hearing, the learned counsel for the applicants sought permission to withdraw the O.A. with permission to file a fresh application, if required. Permission is granted. Application is dismissed as withdrawn. No order as to costs.

(PATAN PRADASH)
MEMBER (J)


(O.P.SHARMA)
MEMBER (A)